Recommendations made by Sub-Committee of Chief Ministers

383. SHRI BALASAHEB VIKHE PATIL: Will the Minister of PLANNING be pleased to state:

(a) the comparative position of the Centre/State resources' pattern as decided at the National Development Council Meeting held in August, 1978 and those recommended by the Sub-Committee of Chief Ministers at its meeting held in January, 1979; and

(b) what is the final decision taken by Government with regard to the recommendations made by the Chief Ministers Sub-Committee and how far the Centre and State Government would be affected by those and what are the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). The issue of Central assistance is still under consideration by the National Development Council which is scheduled to meet on 24th and 25th of February, 1979.

परमाणु बिजली घरों को यूरेनियम की सप्लाई

384. श्री राजेन्द्र कुमार शर्मा : क्या परमाणु ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत के परमाणु बिजलीघरों को पर्याप्त मात्रा में यूरेनियम उपलब्ध न होने के कारण संकट का सामना करना पड़ रहा है; और

(ख) यदि हां, तो यह सुनिश्चित करने के लिए कि परमाणु बिजलीघरों को यूरेनियम शीघ्र मिले, सरकार क्या अविलम्ब कार्यवाही कर रही है ?

प्रधान मंत्री (श्री मोरारजी देसाई) : (क) जी नहीं । इसका कारण यह है कि तारापुर परमाणु बिजलीघर को छोड़ कर अन्य किसी भी परमाणु बिजलीघर को समृद्ध यूरेनियम की आवश्यकता नहीं पड़ेगी तथा विद्युत् रिएक्टरों से संबद्ध जिस कार्यक्रम पर अब ध्यान दिया जा रहा है उसके लिए यूरेनियम के स्वदेशी साधन पर्याप्त ह । तारापुर परमाणु बिजली र के मामले में संयुक्त राज्य अमरीका द्वारा समृद्ध यूरेनियम की सप्लाई की स्थिति अनिश्चित है ।

(ख) संयुक्त राज्य अमरीका की सरकार को अपने संविदागत दायित्व को पूरा करने और सन् 1993 तक तारापुर परमाणु बिजलीघर के लिए लगातार समृद्ध यूरेनियम देते रहने के लिए रजामन्द करने के प्रयास सभी स्तरों पर जारी ह ।

Assistance to States for setting up Mini Cement Plants

385. SHRI K. PRADHANI: Will the Minister of INDUSTRY be pleased to state the details regarding the assistance offered by the Central Government to the States for setting up of mini cement plants particularly in the State of Orissa in this regard during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): The following incentives have been allowed for setting up mini cement plants with capacity not exceeding 200 tonnes per day (66,000 tonnes per annum):—

(i) The ex-works price of cemen produced by the mini cement plants would be the same as the price admissible to new large sized plants viz., Rs. 296 per tonne. This price will be assured for a period of five years from the date of going into commercial production;

(ii) Mini Cement Plants will be allowed a rebate in the payment of excise duty upto 50 per cent for a period of five years;

(iii) While mini cement plants will be subject to price control under the Cement Control Order and shall not sell cement at a price higher than the controlled price, they will be exempt from distribution control under the Cement Control Order, 1967. The mini cement plants will bear their own distribution costs and will not be required to adjust the